GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS) LOK SABHA

UNSTARRED QUESTION NO. 700 TO BE ANSWERD ON 07.02.2019

Allocation of Funds to Sports Federations

700. DR. SHASHI THAROOR: SHRI ASHOK SHANKARRAO CHAVAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of funds allocated by the Government to the recognized sports federations in the country since 2014, year and federation-wise;
- (b) the percentage of utilization of these funds by the sports federations during the said period, year and federation-wise;
- (c) whether any instances of misuse of funds by NSFs have come to the notice of the Government during the said period and if so, the details thereof along with the action taken thereon by the Government;
- (d) whether the Government undertakes an audit of these sports federations on an annual basis and if so, whether any cases of financial mismanagement have been discovered;
- (e) if so, the details thereof along with the steps taken by the Government to rectify such instances of mismanagement; and
- (f) whether NSFs have not paid adequate attention to the promotion of women players in various sports including cricket and if so, the reasons therefor alongwith the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS [COL. RAJYAVARDHAN RATHORE(RETD.)]

(a) to (e) Information is being compiled and will be laid on the Table of the House.

(f) National Sports Federations (NSFs) are responsible for promotion and development of respective sports disciplines both for men and women players. No substantiated instance of NSFs not paying adequate attention to promotion of women players has been established.
